

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ON-DOT COURIER AND CARGO LTD.

S.N	PARTICULARS	DETAILS
1	Name of the corporate debtor	M/s On-Dot Courier and Cargo Limited
2	Date of incorporation of corporate debtor	24/09/1991
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies (Roc)- Delhi
4	Corporate identity number / limited liability identification number of corporate debtor	U64100DL1991PLC045783
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No.7, 2 nd Floor, Block-2, Kirti Nagar Industrial Area, New Delhi-110015
6	Date of closure of Insolvency Resolution Process	02.05.2021
7	Liquidation Commencement date of Corporate Debtor	24.05.2021 (Order Received on 29.05.2021)
8	Name and Registration number of the Insolvency Professional acting as Liquidator	Shyam Arora Regn. No. IBBI/IPA-002/IP-N00546/2017-18/11703
9	Address and Email of the Liquidator, as registered with the Board	Shyam Arora 96, Aravali Apartment, Alaknanda, New Delhi-110019 E-mail : arora.shyaam@yahoo.com
10	Address and Email to be used for Correspondence with the Liquidator	Shyam Arora 96, Aravali Apartment, Alaknanda, New Delhi-110019 Email : arora.shyaam15@gmail.com
11	Last Date of Submission of Claims	28.06.2021

Notice is hereby given that the National Company Law Tribunal , Principle Bench ,New Delhi has ordered the commencement of Liquidation process of M/s On-Dot Courier and cargo LIMITED on 24.05.2021 (Order Received on 29.05.2021).

The Stakeholders of M/s On-Dot Courier and cargo Ltd. are hereby called upon to submit their claims with the proof on or before 28.06.2021 ,to the Liquidator at the address mentioned against item No.10.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

The prescribed forms may be downloaded from the following link.
<http://ibbi.gov.in/downloadform.html>

Date : 01.06.2021
Place : New Delhi



(Shyam Arora)
Liquidator for On-Dot Courier and cargo Ltd.
Regn. No. IBBI/IPA-002/IP-N00546/2017-18/11703